

F. No. J-11014/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 24th May, 2018

ORDER

The President is pleased to engage **Shri C. Shashikantha**, Advocate as Assistant Solicitor General of India for the High Court of Karnataka at Bangalore with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

High Court of Karnataka at Bangalore
as Assistant Solicitor General of India

Name (Shri)	Contact details	Enrollment No.
C. Shashikantha	"Dwaraka", 84/4, 6 th Cross, 2 nd Stage, K.H.B. Colony, Basaveshwaranagar, Bengaluru-560079. Mob: 9845547979 Tel. 23311174, 23385728 Email: shashikantha.c@gmail.com	KAR/117/1983

2. Consequent upon the above engagement the name of Shri C. Shashikantha, Advocate occurring in this Department's earlier Order No. J-11017/7/2018-Judicial dated 20.03.2018 in the list of Senior Panel Counsel for the High Court of Karnataka at Bangalore, at serial number 1, stands deleted.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
24.5.18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat at Bengaluru.
4. All the Assistant Solicitor General of India in various High Courts.
5. Registrar, High Court of Karnataka at Bangalore.
6. Shri C. Shashikantha, Asst. SGI as above.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

K. Gowda
for Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in